6**396** .

म् भी प्रनुत्त चद्र मित्र (बिहार) : उन्होंने इस बात का विरोध किया ग्रौर इमीलिये यहां से वाक ग्राउट किया ।

श्री राजनारायण मेरा निवेदन है कि स्राज जो देश में छुग्रा छून की भावना है उसकी एक प्रकार से जगद्गु ह शंहराचार्य और कांग्रेस में जो दिक्या नूसी लोग है वे खुद उसको बग्ने बादि नहें हैं। माननीया, इसी लिये ग्राप देखती है कि हरिजनों की बस्तिया जलाई जानी है ग्रीर उनके घर लूट लिये जाते हैं . . .

THE DEPUTY CHAIRMAN: Your five minutes are over now.

श्री राजनारायण . ठीक है, मै बैठ रहा हूं। मै इतना ही कहना चाहता हूं कि श्री कर्ण सिह का इस्नीफा होना चाहिये क्योंकि वे ऐसे सम्मेलन मे गये जिसमे सविधान के विस्ट नाइनाए स्थवत हुई।

RESULT OF ELECTION TO THE POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH

THE DEPUTY CHAIRMAN: Dr. Salig Ram, being the only candidate nominated for election to the Post-Graduate Institute of Medical Education and Research, Chandigarh, is declared duly elected to be a member of the said Institute.

STATEMENT BY MINISTER RE INVESTMENTS OF LIC IN PRI-VATE SECTOR

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam. I beg to lay on the Table a statement relating to the investments of the Life Insurance Corporation in the private sector [Placed in Library, See No. L.T.—761/69].

366 RS-3.

PAPERS LAID ON THE TABLE
APPROPRIATION ACCOUNTS (1967-68)
AND AUDIT REPORT (1969) OF DEFENCE
SERVICES

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam. I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:—

- Appropriation Accounts of the Defence Services for the year 1967-68 and Commercial Appendix thereto.
- (ii) Audit Report (Defence Ser-vices), 1969.

[Placed in Library. See No. L.T.—548/69 for (i) and (ii)].

Annual Reports (1967-68) of Bokaro Steel Limited and Hindustan Steel Works Construction Limited and Related Papers

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA). Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies. Act, 1956, a copy each of the following papers:—

- (i) Annual Report and Accountsof the Bokaro Steel Limited for the year 1967-68, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company.
- (iii) Annual Report and Accounts of the Hindustan Steel Works Construction Limited for the year 1967-68, together with the Auditors' Report on the Accounts
- (iv) Review by Government on working of the Company.

[Placed in Library, See No. L.T.—574/69 for (i) to (iv)].

ANNUAL REPORTS AND ACCOUNTS (1964-65 AND 1965-66) OF THE ORISSA ROAD TRANSPORT COMPANY LIMITED AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI

£.,

Papers laid 6397

ROHANLAL CHATURVEDI): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers:

- (i) Annual Report and Accounts of the Orissa Road Transport Company Limited, Berhampur (Ganjam), Orissa, for the year 1964-65, together with the Auditors' Report on the Accounts.
- (ii) Review by Government the working of the Company for the year 1964-65.
- (iii) Annual Report and Accounts of the Orissa Road Transport Company Limited, Berhampur (Ganjam), Orissa, for the year 1965-66, together with the Auditors' Report on the Accounts.
- (iv) Review by Government the working of the Company for the year 1965-66.
- (v) Statement explaining reasons for delay in laying the Reports referred to at items (i) and (iii) above

[Placed in Library. See No. L.T .--575/69 for (i) to (v)]

ANNUAL ACCOUNTS (1965-66) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD. AGRICUL-COMMUNITY TURE. DEVELOP-MENT AND CO-OPERATION (SHRI D. ERING); Madam, I beg to lay on the Table on behalf of Shri Raghunatha Reddy, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956. a copy of the Annual Accounts of the Khadi and Village Industries Commission for the year 1965-66 and Audit Report thereon. [Placed in Library. See No. L.T.-460/691.

REPORT (JANUARY, 1969) OF THE AD-MINISTRATIVE REFORMS COMMISSION ON CENTRAL DIRECT TAXES ADMINISTRATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam, I beg to lay on the Table a copy of the Report (January, 1969) of the Administrative Reforms Commission on Central Direct Taxes Administration. [Placed in Library, See No. Lt-549/

69].

## NOTIFICATIONS OF MINISTRY OF FINANCE

SHRI JAGANNATH PAHADIA: Madam, I also beg to tay on the Table a copy each of the following Notifications (in English) of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (4) of section 280W of the Income-tax Act, 1961:-

- (i) Notification S. O. No. dated the 19th March, 1969.
- (ii) Notification S. O. No. 1153, dated the 19th March, 1969.

[Placed in Library, See No. LT-551/69 for (i) and (ii)]

(iii) Notification S. O. No. 1161, dated the 20th March, 1969.

[Placed in Library. See No. LT-552 69 ]

SHRI JAGANNATH PAHADIA: Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):

- (i) Notification G.S.R. 839. dated the 22nd March, 1969 (in English).
- (11) Notification G.S.R. No. 840. dated the 22nd March, 1969 (in Hindi.)

[Placed in Library, See No. L.T .--555/69 for (i) and (ii)]

NOTIFICATIONS UNDER THE ESSENTIAL. COMMODITIES ACT, 1955

SHRI D. ERING: Madam, I beg to lay on the Table a copy each of the